NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/324/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANMAC MOTOR FINANCE LTD

NAME OF THE RESPONDENT(S)

: RAVISHANKAR INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V HALLEL REM

FOR

P. NEELAKANTAM

Counsel for Petitions O- fulled Du.

ORDER

Counsel for petitioner present and prayed time for making submissions. He also stated that in another matter against this respondent, Hon'ble High Court of Madras has appointed an Official Liquidator. The counsel is directed to place the said order for passing appropriate order. Put up on 31.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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